

From:

**Vishwa Nath Shukla**

Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

☎ : Office – 0651-2481449  
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File No. XXII(6)/1/2026-27/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

1. Mr. Kishore Kumar, J.M.-cum-P.M. (J.J.B.), Bokaro.
2. Ms. Rashmi Agrawal, S.D.J.M.-cum-Judge I/c, Bokaro (Bermo at Tenughat).
3. Ms. Supriya Rani Tigga, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J.B.)-cum-Special Court, elected M.P./M.L.A., Chaibasa.
4. Mr. Ankit Kumar Singh, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Chaibasa (Chakradharpur).
5. Mr. Edith Horo, J.M.-cum-P.M. (J.J.B.), Chatra.
6. Ms. Sonali Singh, S.D.J.M.-cum-Civil Judge (Jr. Div.), Chatra.
7. Ms. Rojleena Bara, Civil Judge (Jr. Div.)-cum-J.M., Daltonganj.
8. Ms. Samirah Khan, J.M.-cum-P.M. (JJB), Daltonganj.
9. Mr. Suresh Oraon, SDJM, Deoghar.
10. Ms. Suchita Nidhi Tigga, S.D.J.M., Deoghar (Madhupur).
11. Mr. Manoj Kumar, Railway Judicial Magistrate, Dhanbad.
12. Ms. Nutan Ekka, J.M.-cum-P.M. (J.J.B.), Dhanbad.
13. Mr. Abhijeet Pandey, S.D.J.M, Dhanbad.
14. Ms. Arpita Narayan, Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./M.L.A., Dhanbad.
15. Ms. Aishwarya Srivastava, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
16. Mr. Ishraque Zeya Khan, J.M.-cum-Judge I/c, Dhanbad.
17. Ms. Saquia Kausar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
18. Ms. Apekchha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
19. Ms. Anamika Kachhap, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
20. Mr. Mohit Chaudhary, S.D.J.M.-cum-Judge I/c-cum-Special Court, elected M.P./M.L.A., Dumka.
21. Mr. Aditya, Nyayadhikari-cum-Addl. Civil Judge (Jr. Div.)-cum-J.M., Dumka.
22. Ms. Anulica Kumar, J.M.-cum-P.M. (J.J.B.), Garhwa.
23. Ms. Monika Prasad, S.D.J.M., Garhwa.
24. Mr. Alok Ojha, S.D.J.M.-cum-Civil Judge (Jr. Div.), Garhwa (Nagar Untari).
25. Ms. Reema Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
26. Ms. Sushila Hansda, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
27. Mr. Akshay Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
28. Ms. Sakshi Srivastava, Civil Judge (Jr. Div.)-cum-J.M., Giridih.
29. Ms. Ruby, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
30. Ms. Monica Srivastava, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
31. Mr. Mahaboob Alam, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
32. Mr. Mukti Bhagat, J.M.-cum-P.M. (J.J.B.), Godda.
33. Mr. Khalid Rasheed Ali Ahmed, Addl. Civil Judge (Jr. Div.)-cum-J.M., Godda.
34. Mr. Raj Kalyan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Godda.
35. Ms. Punam Kumari, S.D.J.M.-cum-P.M. (J.J.B.), Gumla.
36. Ms. Sweta Soni, Civil Judge (Jr. Div.)-cum-J.M., Gumla.
37. Ms. Kaveri Kumari, S.D.J.M.-cum-Special Court, elected M.P./M.L.A., Hazaribagh.
38. Ms. Juhi Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
39. Mr. Hemant Kumar Singh, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
40. Mr. Abhinaw Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
41. Ms. Priya Kumari, Civil Judge (Jr. Div.)-cum-J.M.-cum-P.M. (J.J.B.), Hazaribagh.
42. Mr. Arvind Kumar No. 3, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
43. Mr. Jitendra Ram, Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
44. Ms. Shivangi Priya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
45. Ms. Kanchan Toppo, Nyayadhikari-cum-Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur (Ghatshila).
46. Mr. Amit Alda, S.D.J.M.-cum-Judge I/c, Jamtara.
47. Ms. Vidyawati Kumari, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J.B.), Khunti.
48. Ms. Sandhya Prasad, S.D.J.M.-cum-P.M. (J.J.B.), Koderma.

49. Mr. Vikash Kumar Bhagat, Nyayadhikari-cum-J.M.-cum-Judge I/c, Koderma.
50. Mr. Pranav Kumar, S.D.J.M.-cum-Civil Judge (Jr. Div.), Latehar.
51. Mr. Amit Kumar Gupta, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Lohardaga.
52. Mr. Vijay Kumar Das, J.M.-cum-Judge I/c, Pakur.
53. Mr. Alok Singh, J.M.-cum-P.M. (J.J.B.), Ramgarh
54. Ms. Kanchan Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi
55. Mr. Bijay Kumar Yadav, Railway Judicial Magistrate, Ranchi.
56. Ms. Ila Kandpal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
57. Ms. Divya Raghav, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
58. Mr. Numan Khan Azam, Nyayadhikari-cum-Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
59. Mr. Prashant Gupta, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
60. Mr. Prashant Kumar Verma, J.M.-cum-Judge I/c, Ranchi.
61. Mr. Chandan Kumar Goswami, Civil Judge (Jr. Div.), Ranchi.
62. Mr. Tushar Anand, S.D.J.M.-cum- Judge I/c-cum-P.M. (J.J.B.), Sahebganj.
63. Mr. Hussainuddin Waris, S.D.J.M.-cum-Addl. Civil Judge (Jr. Div.), Sahebganj (Rajmahal).
64. Mr. Ashish Agarwal, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J.B.), Seraikella-Kharsawan.
65. Mr. Amit Khanna, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Seraikella-Kharsawan (Chandil).
66. Mr. Subhash Bara, Civil Judge (Jr. Div.)-cum-Judge I/c-cum- P.M. (J.J.B.), Simdega.

Sub.- Nomination of Judicial Officers for attending Two days "Refresher Training programme on Criminal Trial for Civil Judge (Jr. Div.) (R-6)" (half of the cadre, 1<sup>st</sup> batch), scheduled to be held on 20<sup>th</sup> & 21<sup>st</sup> June, 2026.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend Two days "Refresher Training programme on Criminal Trial for Civil Judge (Jr. Div.) (R-6)" (half of the cadre, 1<sup>st</sup> batch), scheduled to be held on 20<sup>th</sup> & 21<sup>st</sup> June, 2026, through online mode conducted by Judicial Academy Jharkhand, Ranchi.

Further, you are directed to follow the instructions as laid down under letter no. 456/JAJ dated 14.05.2026 (copy enclosed) of the Director, Judicial Academy Jharkhand, Ranchi for information and needful.

(Encl.:- As above)

Yours sincerely,

Sd/- Vishwa Nath Shukla

Registrar (Administration)

Memo No. 2284 /Apptt.

Dated, Ranchi, the 12/06/2026

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 440/JAJ dated 12.05.2026 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi to direct the officers concerned posted at their Judgeship to attend the aforesaid training programme / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.

  
Registrar (Administration)